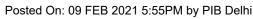


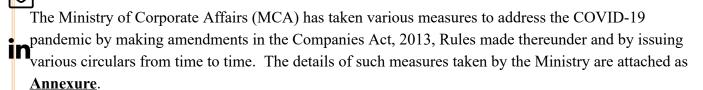


Ministry of Corporate Affairs



MCA amended Companies Act 2013 to mitigate blow by COVID-19 pandemic





This was stated by Shri Anurag Singh Thakur, Union Minister of State for Finance & Corporate Affairs in a written reply to a question in Rajya Sabha today.

RM/KMN

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